



PRESENTS

# Vidhiotsav

Autumn Edition 2019

**26th-29th September, 2019**

Venue: UPES School of Law, Kandoli Campus, Dehradun

## EVENTS



IV National Techno-Legal Moot Court Competition



II Surana and Surana and UPES School of Law National Insolvency & Bankruptcy Moot Court Competition



II International Conference on Law and Technology



VII National Client Counseling Competition



VIII National Parliamentary Debate Competition



V National Youth Parliament Competition



I National Difficult Dialogue Competition

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# **VIDHIOTSAV**

## **'Autumn Edition' 2019**

### **ABOUT US**

University of Petroleum and Energy Studies (UPES) sprawling over a beautiful campus in the capital city of Dehradun was established in the year 2003 through an Act of Legislative Assembly of Uttarakhand. Founded by prominent educationalists and industry experts, UPES is Asia's first University that offers specialized graduate, post graduate and doctoral programs that are specifically designed for core sectors with high growth projections. Recognized as "University with a Purpose", UPES is driven by a progressive vision to create specialized professionals in core sectors, who can contribute in the economic growth of the country. UPES School of Law was born in 2007 with the objective to produce competent and strong legal professionals. Since then it has been a pioneer in grooming modern day legal professionals with a multidisciplinary edge by providing specialization in Corporate Law, Energy Law, Criminal Law, Labor Law, Constitution Law, Taxation Law, Media & Entertainment Law, International Trade & Investment, Banking, Finance & Insurance, IPR, Food, Health & Environment Law, Medical & Forensic Law and Techno- Legal law courses.

### **ABOUT THE FEST**

'VIDHIOTSAV' Autumn edition is the bi -annual law fest to be organized by UPES, School of Law and is scheduled to be held from 26th to 29th September, 2019. The fest shall comprise of various academic competitions and events, which will witness the participation of students across law schools in India. 'VIDHIOTSAV' seeks to provide a platform for exchange of ideas and experience between students across Law Schools in India. The events would serve as academic stimulations and harness skills like self -awareness, critical thinking, organizational skills and team work, making them better professionals.

## **VENUE**

UPES School of Law, Knowledge Acres, P.O. Kandoli, via PremNagar,  
Dehradun - 248007, Uttarakhand, Tel: 0135-2776061/91, 2776201, 2776053/54

## **FACULTY CO-ORDINATORS FOR INDIVIDUAL EVENTS**

**Prof. (Dr.) Mamta Rana (Faculty Convenor- Vidhiotsav)**

<b>EVENTS</b>	<b>FACULTY CO-ORDINATORS</b>
IV National Techno-Legal Moot Court Competition	Ms. Parul Sinha, Ms. Aditi Bharti, Mr. Sajal Sharma
II International Conference on Law and Technology	Ms. Charu Srivastava
VIII National Parliamentary Debate Competition	Mr. Parth Sharma, Mr. Sam Babu KC
I UPES Daring Debate Competiton	Mr. Sam Babu KC, Mr. Parth Sharma
II Surana and Surana & UPES School of Law National Insolvency & Bankruptcy Moot Court Competition	Ms. Pooja Gautam, Mr. Joyanta Chakraborty
VII National Client Counselling Competition	Mr. Himanshu Dhandharia, Ms. Bharti Nair
V National Youth Parliament Competition	Mr. Vikas Chaubey

# IV National Techno-Legal Moot Court Competition, 2019



The School of Law, UPES is glad to announce its IV National Techno-Legal Moot Court Competition on 25-27 September, 2019. We at School of Law, UPES strive to provide a platform to the students to imbibe the pragmatic skills of law and this moot court is one such exclusive attempt to create a stimulated atmosphere for the future techno-legal lawyers. The objective is to allow the students to delve into intersections of emerging TECHNO-LEGAL issues. We would like to take this opportunity to invite your esteemed University/Institute to participate in the competition.

For further details, click the link below:

<https://drive.google.com/file/d/1GRTMfnYlpltexGyb1I6EPKur0Hlcx6R5/view?usp=sharing>

# II International Conference on Law and Technology, 2019



This conference is an endeavor to invite views from cross sections of the stakeholders on the legal issues related to Artificial Intelligence, Blockchain and Biotechnology while learning from the labyrinth of the purported conclusions reached in the recent past by courts, regulators, technocrats and commentators on these issues, churn out a testable hypothesis or notions for their resolution going ahead.

For further details, click the link below:

<https://drive.google.com/file/d/10Vf79PYbLpO2Wr3DnAo733yb3L0zPufp/view?usp=sharing>

# VIII UPES National Parliamentary Debate Competition, 2019

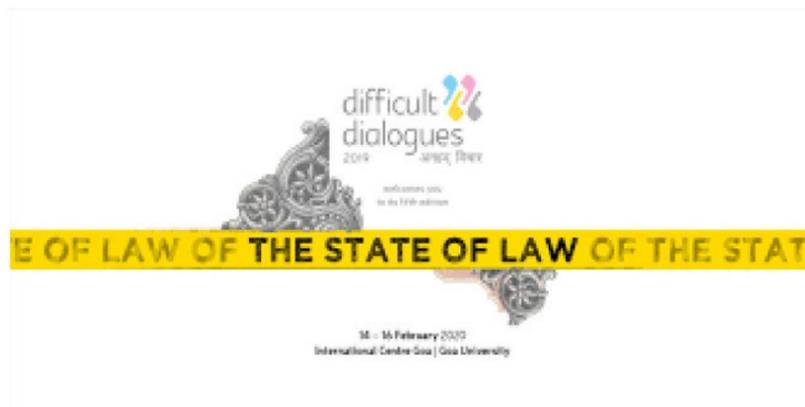


The National Parliamentary Debate 2019 is scheduled from 27th – 29th September, 2019. It will be the 8th edition of our success story and will be bigger and better than all other debating experiences you have had. The tempting prize money and a certain phenomenal experience ensure a terrific competition standard and promises to raise the bar in the debating circuit around the country. We also promise amazing hospitality as the city (Dehradun) promises incomparable beauty.

For further details, click the link below:

[https://drive.google.com/open?id=126\\_dF6F3RBDOrJdpoEooI67Gy8IqaR4d](https://drive.google.com/open?id=126_dF6F3RBDOrJdpoEooI67Gy8IqaR4d)

# UPES 1st Daring Debate Competition , 2019



UPES 1ST DARING DEBATE COMPETITION

27th September 2019

The debate competition follows the system of conventional debating. The debaters participating place their constructive, in a continued speech. It enables the participant to orate stand on the respective themes, and facing a panel of judges, in rebuttals. This also provides a platform to enhance their debating experience.

For further details, click the link below:

[https://drive.google.com/open?id=1Mjyddm9cCKCKy4lO3VnOmnF5\\_fihUarM](https://drive.google.com/open?id=1Mjyddm9cCKCKy4lO3VnOmnF5_fihUarM)

# **II Surana and Surana and UPES School of Law National Insolvency & Bankruptcy Moot Court Competition, 2019**

UPES School of Law in association with esteemed joint organizer Surana & Surana International Attorneys, Chennai are organizing Second Edition of Surana & Surana and UPES School of Law National Insolvency Law Moot Court Competition, 2019.

The Competition has been visualized with the aim of creating opportunities for learning the development of jurisprudence on emerging trends in Insolvency Law besides developing innovative skills in research, writing and advocacy.

UPES School of Law had the splendid opportunity to host first edition of “Surana and Surana And UPES School of Law National Insolvency Law Moot Court Competition from 28th September to 30th September, 2018. As the name suggest the Moot Competition was aimed to promote significance of Insolvency Law and to create awareness about scope of this field in future. The competition saw an overwhelming participation from 18 teams from Different National Law Schools, Central Universities, State Universities and prestigious law college.

For further details, click the link below:

<https://drive.google.com/open?id=1reb4JYLJZkhG5EO0IFTgT9J2uPfpZZbK>

# **VII UPES National Client Counselling Competition, 2019**



The Client Counseling Competition promotes greater knowledge and interest among law students in the preventative law and counseling functions of law practice. It also encourages students to develop interviewing, planning, and analytical skills in the lawyer-client relationship in the law office. Interviewing and advising are a significant part of most lawyers' work. Too often, it is assumed that lawyers have the listening and questioning skills needed to conduct an effective interview. Regrettably, not all lawyers possess these skills. The Competition provides an opportunity for a valuable educational and cultural interchange between students, law teachers, and legal practitioners.

For further details, click the link below:

[http://bit.do/upes\\_sol\\_7thNCC\\_2019](http://bit.do/upes_sol_7thNCC_2019)

# V National Youth Parliament Competition, 2019



**UPES 5TH NATIONAL  
YOUTH PARLIAMENT  
26TH - 27TH SEPTEMBER 2019**

**REGISTRATION FEE** - Rs. 1000 without accomodtaion  
Rs. 1000 per day accomodation.

**VENUE** - UPES, Knowledge Acres,  
Via-Prem Nagar, Dehradun

Youth Parliament is relatively a new and innovative platform for budding young leaders and provides them with an exceptional platform to get into the world of politics, parliament and law. The Youth Parliament supports imaginative work by youngsters, with an asset base to conceptualize and execute their own tasks and activities, working with socio-social, financial, lawful and ecological issues they are enthusiastic about. Students who are curious about the happenings around the nation and believe their words can inspire changes, Youth Parliament is the platform for them. You can discuss, debate and put forward your arguments as a representation of masses, as a voice of many millions.

For further details, click the link below:

<https://drive.google.com/file/d/1qDpyvDJUBYL9rBINmMZJmZnskSrimFd/view?usp=sharing>

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